

GOVERNMENT OF INDIA
(MINISTRY OF TRIBAL AFFAIRS)
LOK SABHA
UNSTARRED QUESTION NO. †2347
TO BE ANSWERED ON 01.08.2016

PROMOTION AND MARKETING OF TRIBAL PRODUCTS

†2347. DR. BANSHILAL MAHATO

Will the Minister of TRIBAL AFFAIRS be pleased to state:-

- (a) the details of the schemes under implementation for the marketing and promotion of tribal products/produces and artefacts along with the steps taken by the Government to ensure remunerative prices for tribal products in the country;
- (b) whether the Integrated Tribal Development Agency (ITDA) has been established for the welfare of tribals in the country and if so, the details thereof along with the number of ITDAs created in the country at present, State/UT-wise; and
- (c) the details of welfare measures taken up by ITDA in various tribal areas along with financial assistance earmarked and disbursed during each of the last three years and the current year, State/UT-wise including Chhattisgarh?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS
(SHRI JASWANTSINH SUMANBHAI BHABHOR)

(a) The Ministry of Tribal Affairs implements a scheme viz. “Institutional Support for Development & Marketing of Tribal Products / Produce” under which this Ministry extends Grants-in-Aid to the Tribal Cooperative Marketing Development Federation of India Ltd. (TRIFED) and State Tribal Development Cooperative Corporations (STDCCs), Minor Forest Produce (Trading and Development) Federations (MFPTDFs) etc, for undertaking the activities of Market Intervention, Training and Skill Upgradation, R&D Activity, Supply Chain Infrastructure Development and Trade Information System etc. for the marketing and promotion of tribal products/produces and artefacts.

The Government has taken several steps to provide remunerative price for MFP to the tribals. A landmark legislation passed by the Government in this direction is the Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, (FRA) 2006 which vests the right of ownership, access to collect, use and disposal of Minor Forest Produce which has been traditionally collected within or outside village boundaries by the Scheduled Tribes and Other Traditional Forest Dwellers.

The Government has introduced a new Centrally Sponsored Scheme of “Mechanism for Marketing of Minor Forest Produce (MFP) through Minimum Support Price (MSP) and Development of value Chain for MFP”. To start with, the Scheme covers eight States namely, Andhra Pradesh, Maharashtra, Odisha, Chhattisgarh, Madhya Pradesh, Jharkhand, Rajasthan and Gujarat for 12 MFP namely, (i) Tendu, (ii) Bamboo ((iii) Mahuwa Seed (iv) Sal Leaf (v) Sal Seed (vi) Lac, (vii) Chironjee, (viii) Wild Honey (ix) Myrobalan (x) Tamarind (xi) Gums (Gum Karaya) and (xii) Karanj. The Scheme seeks to establish a system to ensure fair monetary returns for the MFP collected by the STs and other forest dwelling communities by fixing Minimum Support Price. It also supports primary value-addition of MFP, provides for supply chain infrastructure like cold storage, warehouses etc. and emphasizes on scientific harvesting of MFP

(b): Yes, Madam. A statement indicating the number of ITDA / ITDPs presently created in the country in the States / UTs is at **Annex I**.

(c): The Ministry of Tribal Affairs is implementing Special Area Programmes viz. Special Central Assistance to Tribal Sub-Plan (SCA to TSP) and Grants under Article 275(1) of the Constitution. Under these programmes, financial assistance is provided to State Governments against their proposal for the welfare of STs relating to education, health, livelihood, agriculture, irrigation, skill development, housing, roads, electricity, sanitation, clean drinking water etc. Implementation of these welfare activities are carried out by State Governments through various implementing agencies including ITDAs / ITDPs. Statements showing funds allocated and released to State Governments/ UTs under the above programmes during the last three years and the current year including Chhattisgarh is at **Annex-II** for SCA to TSP and at **Annex-III** for Grants under Article 275(1) of the Constitution of India.

Information in reply to part (b) of Lok Sabha Unstarred Question No. 2347 for 01.08.2016 regarding "Promotion and Marketing of Tribal Products" by Dr. Banshilal Mahato, MP

Statement showing the number of Integrated Tribal Development Projects (ITDPs) / Integrated Tribal Development Agencies (ITDAs) in States / UTs

| S.No. | States/U.T.s | No. of ITDPs/ITDAs |
|--------------|---------------------------|---------------------------|
| 1. | Andhra Pradesh | 5 |
| 2. | Telangana | 3 |
| 3. | Assam | 19 |
| 4. | Jharkhand | 14 |
| 5. | Gujarat | 9 |
| 6. | Himachal Pradesh | 5 |
| 7. | Karnataka | 5 |
| 8. | Kerala | 7 |
| 9. | Madhya Pradesh | 31 |
| 10. | Chhattisgarh | 19 |
| 11. | Maharashtra | 16 |
| 12. | Manipur | 5 |
| 13. | Odisha | 22 |
| 14. | Rajasthan | 5 |
| 15. | Sikkim | 4 |
| 16. | Tamil Nadu | 9 |
| 17. | Uttar Pradesh | 1 |
| 18. | West Bengal | 12 |
| | Union Territory | |
| 19. | Andaman & Nicobar Islands | 1 |
| 20. | Daman & Diu | 1 |
| | Total | 193 |

Information in reply to part (c) of LSUSQ No. 2347 for 01.08.2016 regarding "Promotion and Marketing of Tribal Products" by Dr. Banshilal Mahato, MP

Statement showing of funds allocated and released under SCA to TSP during the last three years and current year, including Chhattisgarh.

(Rupees in lakh)

| S.No. | States | 2013-14 | | 2014-15 | | 2015-16 | | 2016-17 | |
|--------------|------------------|------------------|------------------|------------------|------------------|------------------|------------------|-----------------|-------------|
| | | Allocation | Released | Allocation | Released | Allocation | Released | Allocation | Released |
| 1 | Andhra Pradesh | 5789.00 | | 2937.82 | 2937.82 | 3500.00 | 3500.00 | 1600.00 | 0.00 |
| 2 | Assam | 6563.63 | 6563.63 | 1788.59 | 1788.59 | 5844.00 | 5844.00 | 2000.00 | 0.00 |
| 3 | Bihar | 1306.00 | 0.00 | 403.00 | 403.00 | 1368.26 | 1368.26 | 600.00 | 0.00 |
| 4 | Chhattisgarh | 9478.00 | 9478.00 | 9826.50 | 9826.50 | 10809.64 | 10809.64 | 4800.00 | 0.00 |
| 5 | Goa | 237.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 400.00 | 0.00 |
| 6 | Gujarat | 8448.00 | 8448.00 | 10382.74 | 10382.74 | 10566.50 | 10566.50 | 3900.00 | 0.00 |
| 7 | Himachal Pradesh | 1768.00 | 1768.00 | 997.99 | 997.99 | 475.00 | 475.00 | 1000.00 | 0.00 |
| 8 | J & K | 2163.00 | 1702.41 | 0.00 | 0.00 | 2000.00 | 2000.00 | 1200.00 | 0.00 |
| 9 | Jharkhand | 12187.00 | 12187.00 | 9571.11 | 9571.11 | 10000.00 | 10000.00 | 8000.00 | 0.00 |
| 10 | Karnataka | 2471.00 | 2471.00 | 3000.00 | 3000.00 | 4370.00 | 4370.00 | 4000.00 | 0.00 |
| 11 | Kerala | 549.00 | 549.00 | 530.00 | 530.00 | 357.50 | 357.50 | 0.00 | 0.00 |
| 12 | Madhya Pradesh | 17525.00 | 17525.00 | 15274.22 | 15274.22 | 11501.21 | 11501.21 | 2200.00 | 0.00 |
| 13 | Maharashtra | 7728.00 | 7728.00 | 11726.18 | 11726.18 | 12514.91 | 12514.91 | 6700.00 | 0.00 |
| 14 | Manipur | 1583.00 | 1581.90 | 1118.00 | 1118.00 | 1100.00 | 1100.00 | 400.00 | 0.00 |
| 15 | Odisha | 13321.00 | 13321.00 | 14925.04 | 14925.04 | 14728.52 | 14728.52 | 5600.00 | 0.00 |
| 16 | Rajasthan | 8377.00 | 8377.00 | 8822.04 | 8822.04 | 10190.00 | 10190.00 | 3000.00 | 0.00 |
| 17 | Sikkim | 437.00 | 437.00 | 520.25 | 520.25 | 353.00 | 353.00 | 200.00 | 0.00 |
| 18 | Tamil Nadu | 651.00 | 651.00 | 217.33 | 217.33 | 0.00 | 0.00 | 600.00 | 0.00 |
| 19 | Telangana | 0.00 | 0.00 | 3541.00 | 3541.00 | 4000.00 | 4000.00 | 2100.00 | 0.00 |
| 20 | Tripura | 2145.00 | 2102.10 | 1183.94 | 1183.94 | 2400.07 | 2400.07 | 800.00 | 0.00 |
| 21 | Uttarakhand | 198.00 | 139.60 | 805.83 | 805.83 | 0.00 | 0.00 | 0.00 | 0.00 |
| 22 | Uttar Pradesh | 894.00 | 0.00 | 697.79 | 697.79 | 905.51 | 905.51 | 0.00 | 0.00 |
| 23 | West Bengal | 4512.00 | 4181.36 | 5730.00 | 5730.00 | 6233.00 | 6233.00 | 1200.00 | 0.00 |
| Total | | 108330.63 | 105000.00 | 103999.37 | 103999.37 | 113217.12 | 113217.12 | 50300.00 | 0.00 |

Annex-III

Information in reply to part (c) of LSUSQ No. 2347 for 01.08.2016 regarding "Promotion and Marketing of Tribal Products" by Dr. Banshilal Mahato, MP

Statement showing funds allocated & released under grants under Article 275 (1) of the Constitution of India last three years and the current year including Chhattisgarh

(Rupees in Lakh)

| S.N. | States | 2013-14 | | 2014-15 | | 2015-16 | | 2016-17 | |
|------|-------------------|------------|----------|------------|----------|------------|----------|------------|----------|
| | | Allocation | Released | Allocation | Released | Allocation | Released | Allocation | Released |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 |
| 1 | Andhra Pradesh | 6958.00 | 350.00 | 2969.20 | 2139.00 | 5500.00 | 5500.00 | 2500.00 | 0.00 |
| 2 | Arunachal Pradesh | 972.00 | 832.19 | 1074.12 | 1880.40 | 3000.80 | 3000.80 | 250.00 | 0.00 |
| 3 | Assam | 4587.00 | 3540.25 | 4383.47 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 |
| 4 | Bihar | 1055.00 | 0.00 | 1508.31 | 586.00 | 0.00 | 0.00 | 900.00 | 0.00 |
| 5 | Chhattisgarh | 9174.00 | 9172.11 | 8826.06 | 10778.00 | 11904.31 | 11904.31 | 7000.00 | 0.00 |
| 6 | Delhi | 0.00 | 0.00 | 100.00 | 65.00 | 0.00 | 0.00 | 0.00 | 0.00 |
| 7 | Goa | 225.00 | 0.00 | 168.46 | 0.00 | 400.00 | 400.00 | 65.00 | 0.00 |
| 8 | Gujarat | 10371.00 | 10275.69 | 10062.93 | 8592.45 | 11680.00 | 11680.00 | 3900.00 | 0.00 |
| 9 | Himachal Pradesh | 474.00 | 474.00 | 442.51 | 190.99 | 523.20 | 523.20 | 375.00 | 0.00 |
| 10 | Jammu & Kashmir | 1529.00 | 1146.75 | 1685.17 | 0.00 | 2000.00 | 2000.00 | 1500.00 | 0.00 |
| 11 | Jharkhand | 9826.00 | 9280.40 | 9755.84 | 9873.00 | 12202.96 | 12202.96 | 8100.00 | 0.00 |
| 12 | Karnataka | 4800.00 | 4800.00 | 4794.94 | 4880.40 | 6300.00 | 6300.00 | 3300.00 | 0.00 |
| 13 | Kerala | 510.00 | 510.00 | 547.14 | 748.94 | 1085.44 | 1085.44 | 500.00 | 0.00 |
| 14 | Madhya Pradesh | 16950.00 | 15793.47 | 17284.82 | 17321.42 | 14845.15 | 14845.15 | 4400.00 | 0.00 |
| 15 | Maharashtra | 11889.00 | 12489.00 | 11860.66 | 11701.29 | 13374.00 | 13374.00 | 9100.00 | 0.00 |
| 16 | Manipur | 1031.00 | 1031.00 | 1018.73 | 1600.00 | 1216.00 | 1216.00 | 950.00 | 0.00 |

Contd.....

| S.N. | States | 2013-14 | | 2014-15 | | 2015-16 | | 2016-17 | |
|--------------|---------------|------------------|------------------|------------------|------------------|------------------|------------------|-----------------|-------------|
| | | Allocation | Released | Allocation | Released | Allocation | Released | Allocation | Released |
| 17 | Meghalaya | 2762.00 | 2924.38 | 2884.26 | 2334.03 | 1507.68 | 1507.68 | 0.00 | 0.00 |
| 18 | Mizoram | 1162.00 | 1133.61 | 1169.24 | 1877.78 | 3617.37 | 3617.37 | 1050.00 | 0.00 |
| 19 | Nagaland | 2454.00 | 2886.93 | 1930.81 | 2067.15 | 5469.34 | 5469.34 | 1700.00 | 0.00 |
| 20 | Odisha | 11284.00 | 14706.50 | 10823.06 | 12728.22 | 15200.00 | 15200.00 | 9600.00 | 0.00 |
| 21 | Rajasthan | 9838.00 | 9437.80 | 10425.59 | 9755.92 | 11000.00 | 11000.00 | 700.00 | 0.00 |
| 22 | Sikkim | 284.00 | 302.90 | 232.88 | 370.30 | 1250.30 | 1250.30 | 200.00 | 0.00 |
| 23 | Tamil Nadu | 901.00 | 901.00 | 896.81 | 639.60 | 852.80 | 852.80 | 650.00 | 0.00 |
| 24 | Telangana | 0.00 | 0.00 | 3709.26 | 3894.40 | 6090.00 | 6090.00 | 2750.00 | 0.00 |
| 25 | Tripura | 1375.00 | 1355.00 | 1316.74 | 1218.99 | 1600.68 | 1600.68 | 1150.00 | 0.00 |
| 26 | Uttar Pradesh | 1659.00 | 0.00 | 1280.01 | 743.49 | 1514.74 | 1514.74 | 700.00 | 0.00 |
| 27 | Uttarakhand | 356.00 | 267.00 | 329.41 | 1530.36 | 92.02 | 92.02 | 0.00 | 0.00 |
| 28 | West Bengal | 6104.00 | 6104.00 | 5977.55 | 5747.00 | 7000.00 | 7000.00 | 2250.00 | 0.00 |
| Total | | 118530.00 | 109713.98 | 117457.98 | 113264.13 | 139226.79 | 139226.79 | 63590.00 | 0.00 |
